

	1	2	3	4	5
2. Triveni Kala Sangam		0.884	57,760	14440	6684
3. Sangeet Bharti		0.972	63,510	15877	906
4. Gandharva Maha Vidyalava		0.672	43,908	10977	600

#### Inspection of Central Secretariat Cooperative Store Ltd., Delhi

3694. DR. A.U. AZMI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to refer to the replies given to Unstarred Question Nos. 3375 and 4633 on 22 October, 1982 and 22 August, 1983 respectively regarding inspection of Central Secretariat Cooperative Store Ltd., Delhi and the details of the progress made so far ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M.S. SANJEEVI RAO) : The statutory inspection under Section 54 of the Delhi Cooperative Societies Act, 1972 has been completed and the objections pointed out by the Inspecting Officer in his report, were communicated to the Management of the Central Secretariat Cooperative Stores Ltd., for rectification/compliance. Some of the objections have been rectified by the said store and the compliance of certain objections is still required. The management of the store is being pursued to settle all objections. In addition, a Directive under Rule 77 of the Delhi Cooperative Societies Rules, 1973, has been issued to the Central Secretariat Cooperative Stores Ltd. to stop the distribution of gifts to its members and to enrol new members as its share holders.

As regards merger/affiliation of the existing stores of the Central Government Employees with the Central Govt. Employees Consumer Cooperative Society Ltd. (Kendriya Bhandar), a meeting of the representatives of the primary coop. stores registered amongst the Central Government

Employees and the representatives of the Central Govt. Consumer Cooperative Society Ltd. (Kendriya Bhandar) was convened in the Office of the Registrar of Cooperative Societies, Delhi wherein the possibilities of merger were ruled out by the representatives of the primary coop. stores and it was decided and agreed upon by the representatives of the primary stores to affiliate themselves with the Central Government Employees Consumers Coop. Society Ltd. (Kendriya Bhandar). On the basis of this decision, it was decided that the General Manager, Central Govt. Employees Consumers Coop. Society Ltd., would approach the primary cooperative stores for enrolling its members. In view of this decision a circular was issued on 31st December, 1983 to all such Stores to affiliate themselves by becoming members of Kendriya Bhandar. So far the Central Secretariat Cooperative Store Ltd. has responded to become the member of the Kendriya Bhandar.

#### Finalisation of Disciplinary Cases of Officials of Food and Supplies Department, Delhi and F.C.I.

3695. DR. A.U. AZMI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to refer to the replies given to Unstarred Question Nos. 61 and 1154 on 25 July and 1 August, 1983 respectively regarding suspension of officials in Food and Supplies Department, Delhi and FCI and state :

(a) whether the disciplinary cases have since been finalised ; and

(b) if so, details thereof, and if not, reasons for the delay ?

THE DEPUTY MINISTER IN THE

DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M.S. SANJEEVI RAO): (a) and (b). Food and Supplies Department, Delhi Administration has reported that 7 disciplinary cases have so far been finalised. These relate to Sarvasbri A.K. Kapoor, Rajbir Singh, G.C. Batla, Narinder Kumar, V.D. Sharma, Ramesh Chand and Smt. Kusum Chopra. Two disciplinary cases initiated against Shri D.V.S. Yadav, have been transferred to the office of Sales Tax Commissioner since the official has been transferred to that office. Of the remaining five cases, the report of the Inquiry Officer is expected in one case shortly, while the other cases are pending at different stages of inquiry.

Food Corporation of India has reported that out of the pending disciplinary cases, the cases relating to 14 persons i.e. S/Shri Rajinder Singh Gahalawat, Jai Narain, H.K. Arora, Brahm Singh, Ramesh Kumar, Kailash Chand, Ashok Kumar, Megh Raj Sharma, Ranvir Singh, Jaya Lal, Jung Bahadur, Sube Singh, Maya Ram and Dilbag Singh have already been finalised. Five cases are pending with the Inquiry Officer and in one case the report of the Enquiry Officer has been received and is under examination.

#### Construction of Bridge over Nallah in R.K Puram

3696. DR. A U. AZMI : Will the Minister of WORKS AND HOUSING be pleased to refer to the implementation statement laid on the Table on 22 February, 1983 in regard to the assurance given in reply to USQ No. 4583 on 22 March, 1982 and Unstarred Question No. 4178 dated 14 September, 1981 regarding construction of Bridge over nallah in R.K. Puram and state :

(a) if by now a motorable road bridge has been provided and the nallah covered ;

(b) if not, the reasons for not implementing the assurances given since 1981 ; and

(c) the steps proposed to materialise the same without delay ?

THE DEPUTY MINISTER IN THE

#### MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF)

(a) to (c). Keeping in view the constraints of financial resources and the benefits likely to accrue due to provision of a motorable bridge and channelisation of nallah, the whole matter is being re-considered.

#### New Irrigation Schemes

3697. SHRI R.P. DAS : Will the Minister of IRRIGATION be pleased to state :

(a) whether Government have contemplated to have new schemes for irrigation projects ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) and (b). Irrigation is a State subject and irrigation projects are implemented by the State Governments out of their overall development plans. During the Sixth Plan 375 new major and medium schemes were proposed to be taken up by the State Governments. The expenditure of Rs. 249.22 crores has been incurred on 38 schemes upto March, 1983. Further the State Governments take new minor irrigation schemes every year and provide necessary outlays in their annual plans.

#### Buffalo Research under IAEA

3698. SHRI MADHAVRAO SCINDIA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether according to a buffalo research conducted under the auspices of the International Atomic Energy Agency and the following release, a small farmer by implementing the results of the study could expect not only to increase the number of calves born to each cow/buffalo from seven to ten over a period of 15 years but also add to the milk yield by thousands of litres ; and

(b) if so, steps taken by Government to publicise and popularise the same to ensure that the results of the research are implemented by all those who rear and keep